

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 120 OF 2018 &  
IA NOS. 430 & 42 OF 2018**

**Dated: 12<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Photon Suryakiran Pvt Ltd.**

**...Appellant(s)**

**Vs.**

**Mangalore Electricity Supply Company Ltd  
& Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Anuradha Mukherjee  
Ms. Shikha Tandon  
Ms. Pallavi Rao  
Mr. Robin Grover

Counsel for the Respondent(s) : -

**ORDER**

List the I.A. No. 430 of 2018 for hearing on **01.11.2018**.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*ts/mk*